

15

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Buildcon Pvt. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. RATNANKO BANERJEE, Sr. Adv
  - 2. SWAPNA CHOUBEY, Adv
  - 3. MOHAN KAM GOENKA, PCS
  - 4. TANVEE, PCS
- } Respondents

Tanvee  
12/10/17

- 5. CS. SANJAY KUMAR GUPTA (PCS)
  - 6. CS. ROHIT KUMAR KESHRI (PCS)
- } PETITIONER.

Sanjay  
12/10/17

Rohit Keshri  
12/10/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.  
The case is already listed for tomorrow.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)